

Note :

1. The States of Meghalaya and Nagaland prepare these estimates at current prices only.
2. The estimates for Tripura and Arunachal Pradesh are not available for the years 1982-83 onwards.
3. The Union Territories of Andaman and Nicobar Islands; Chandigarh, Dadar and Nagar Haveli, Lakshadweep and Mizoram do not compile these estimates.

Source : State Governments/Union Territories.

Evaluation of earthquake risks

2389. SHRI S.M. BHATTAM : Will the Minister of PLANNING be pleased to state :

(a) whether Planning Commission is considering proposals to create an autonomous department in the North Eastern region to study and evaluate the earthquake risks and compile seismological data during the Seventh Plan; and

(b) if so, what steps are being taken and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) and (b). At present there is no proposal under consideration to create an autonomous department in the North Eastern Region to study and evaluate earthquake risks and for compilation of seismological data. However, in October, 1979, North Eastern Council established an Earthquake Risk Evaluation Council, as an apex body to deal with matters relating to earthquake risks. On the recommendation of this Council an Earthquake Risk Evaluation Centre was established in 1980 to coordinate research activity and processing of the data on seismological investigation. An inter-disciplinary programme consisting of data collection, analysis, training etc. in different parts

of the North Eastern Region is under implementation.

Tenders for water-borne sanitary system at Kanpur

2390. DR. V. VENKATESH : Will the Minister of DEFENCE be pleased to state :

(a) what further action has been taken by the Cantonment Board, Kanpur to provide water-borne sanitary system to its large number of tax payers;

(b) whether it is a fact that the said Board has recently submitted proposals for water-borne sanitary system to Government for their decision; and

(c) if so, the details thereof and action proposed to be taken to make out a time-bound programme immediately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). The water-borne sanitary system exists in some areas of the Cantonment Board, Kanpur. Further extension of this system to the remaining areas has not been possible so far due to insufficient water supply and paucity of funds. The financial position of the Cantonment Board has slightly improved with the payment of service charges to them by Government, and the Board Authorities have now prepared a scheme for augmentation of water supply at an estimated cost of Rs. 1.07 crores. This scheme is reported to be under examination at Command level and has not yet been received by the Government.

Special Central Assistance for tribals in Andhra Pradesh

2391. SHRI K.S. RAO : Will the Minister of WELFARE be pleased to state :

(a) amount of Special Central Assistance for tribal sub-plan fixed for 1985-86;